

COURT NO. 7
THE HONOURABLE SRI JUSTICE T.VINOD KUMAR
THE HONOURABLE SRI JUSTICE VAKITI RAMAKRISHNA REDDY

To be heard on Friday the 16th day of October 2026 (AT 10:30 AM - HYBRID MODE)
NOTE - For Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings - <https://tshc.vconsol.com/login>

(DAILY LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR ORDERS</u>					
1	TREVC/220/2010	M/S. MARUDHAR DALL MILL, HYDERABAD Vs STATE OF A.P., REP BY STATE REP STAT, HYDERABAD	A K JAISWAL		HYDERABAD
<u>FOR ADMISSION</u>					
2	COMCA/63/2026 IA 1/2026(Direction Petition)	Late K.Nagender Rao (Died as per LRs) Vs H.Narsaiah	SRIKANTH HARIHARAN		HYDERABAD
3	COMCA/64/2026 IA 1/2026(Fix an Early Date)	M/s. MS Agarwal Foundries Pvt. Ltd Vs M/s. POSCO E and C India Pvt.Ltd	SHARAD SANGHI	I RAMANA REDDY	HYDERABAD
4	ITTA/212/2026 IA 1/2026(Dispense with Petition)	Principal Commissioner of Income Tax - II Vs Kantar GDC India Private Limited	J SUNITHA (SR SC FOR INCOM TAX)		HYDERABAD
5	ITTA/213/2026 IA 1/2026(Dispense with Petition)	Principal Commissioner of Income Tax - II, Vs Kantar GDC India Private Limited	J SUNITHA (SR SC FOR INCOM TAX)		HYDERABAD
6	CRP/3333/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition)	K. Suryanarayana, Vs M/s. Buildmate Projects Pvt. Ltd.,	P SRI RAM		RANGA REDDY
<u>ADMISSION</u>					
7	COMCA/59/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition)	Sri. V. Umesh Vs Sri. M. Damodar Reddy	D VENKATA PADMAJA		RANGA REDDY
8	CRP/1040/2026 IA 1/2026(Stay Petition)	Acura Labs (P) Ltd Vs Adarsh Chemical Industries	R S SRAVAN KUMAR		RANGA REDDY

COURT NO. 7**THE HONOURABLE SRI JUSTICE T.VINOD KUMAR****To be heard on Friday the 16th day of October 2026 (AFTER BENCH WORK - HYBRID MODE)****(DAILY LIST)**

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
FOR WITHDRAWAL					
9	CRP/2631/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Sri Rajendar Reddy Thurupu, Vs M/s Kapil Chits (Hyderabad) Pvt Ltd,	IMMANENI RAMA RAO		RANGA REDDY
10	CRP/2632/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Smt. Rajitha Devarakadra Vs M/s Kapil Chits (Hyderabad) Pvt Ltd	IMMANENI RAMA RAO	KAMASANI SUDHAKAR REDDY	RANGA REDDY
FOR ADMISSION					
11	CRP/3197/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Direction Petition) IA 3/2026(Suspension Petition)	Arshiya Banu Vs Mrs Zehra Mehdi	B DEVRATH REDDY		RANGA REDDY
12	CRP/3230/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Kacham Ravinder, Vs B. Venkatram Reddy,	C M R VELU		RANGA REDDY
13	CRP/3232/2026	Pasham Madhusudhan Reddy Vs Mir Bakhtiar Ali	R R KALYAN		RANGA REDDY
14	CRP/3233/2026	Pasham Madhusudhan Reddy Vs Mir Bakhtiar Ali	R R KALYAN		RANGA REDDY
15	CRP/3234/2026 IA 1/2026(Condone Delay Petition) IA 2/2026(Direction Petition)	Padakinti Kousalya Vs The Additional Collector (Revenue)	V HANUMANTH RAO		RANGA REDDY
16	CRP/3247/2026 IA 1/2026(Stay Petition)	Smt. Sampangi Laxmamma Vs THE SALES OFFICER	S VIJAYA PRASHANTH		RANGA REDDY
17	CRP/3250/2026 IA 1/2026(Suspension Petition) IA 2/2026(Attachment Petition)	GODREJ PROPERTIES LIMITED Vs INCOR INFRASTRUCTURE PRIVATE LIMITED	M/S MZM LEGAL HYDERABAD LLP	TADEPALLI SUHRUTH SRIHARI	RANGA REDDY R1 AND R2 APP BY M/S. T. SUHURTH SRIHARI, CAVEATOR. (28310)
18	CRP/3252/2026 IA 1/2026(Stay Petition)	Syed Saber Hussain, Vs Syed Jaleel Ahmed,	ASHWIN KUMAR JAISWAL		RANGA REDDY
19	CRP/3274/2026 IA 1/2026(Suspension Petition)	Elite Infra Group of properties Vs Pannala Srinivas Reddy	VISHAL KUMAR JAIN		RANGA REDDY
20	CRP/3277/2026 IA 1/2026(Stay Petition)	The District Collector Vs Smt. Khasim Bee	GP FOR ARBITRATION G ARUN KUMAR SC FOR NIMS		RANGA REDDY

21	CRP/3284/2026 IA 1/2026(Stay Petition)	Smt. Gudapu Mallamma, Vs Mrs. P. Sunitha @ Urmila	G TIRUPATHI REDDY		RANGA REDDY
22	CRP/3293/2026 IA 1/2026(Stay Petition)	R.Sai Reddy, Vs Julfi Ravdjee,	MATURI MURTHY MAAN .. TMP		RANGA REDDY
23	CRP/3322/2026	Dr. VANKINENI SRIKANTH Vs Dr. BADVELI LAKSHMI ANUSHA	K GIRIDHAR RAJU		RANGA REDDY
24	CRP/3324/2026 IA 1/2026(Stay Petition)	M/s United Constructions, Vs Kodali Gopala Krishna,	S BHAVANA SAGAR		RANGA REDDY
25	CRP/3331/2026 IA 1/2026(Suspension Petition)	Rachamalla Narender Vs V. Ravinder Reddy	PRATUSHA BOPPANA		RANGA REDDY
26	CC/4952/2026	Bhamidi Prabhakar Vs Smt.V.Sridevasena, I.A.S.	RAMA RAO KILARU		HYDERABAD

ADMISSION

27	CC/2/2025 IA 1/2025(Direction Petition)	Sri. R.Lakshmi Narasimha Rao Vs Sri. M. Dana Kishore, IAS	K PALLAVI	G MADHUSUDHAN REDDY (SC FOR GHMC SERILINGAMPALLY AND SECUNDERABAD ZONES AND HEAD OFFICE CASES) (R3)	RANGA REDDY
28	CC/72/2025	Aleemunnisa Vs Sri K. Illambirithi	MOHAMMAD ADNAN	RAPARTHI VENKATESH (SC FOR GHMC TELANGANA) (R2)	HYDERABAD R 1 notice served. R 2 notice sent through Chief Judge, City Civil Court, Hyderabad returned unserved (no such name).
29	CC/105/2025	M/s. Casa Paradiso Owner s Welfare Association Vs Sri Illambarthi, Commissioner	P RADHIVE REDDY	MIDDE ARUN KUMAR (SC FOR GHMC) SINGH THAKUR ANOOP (R4)	HYDERABAD RR 1to 3 notice served. R 4 notice sent through DJ Medchal malkajgiri district and by RPAD not yet returned.
30	CC/108/2025	Nandigama Narsimulu Vs Mr. A. SURESH	PALLE SRIHARINATH	G MADHUSUDHAN REDDY (SC FOR GHMC SERILINGAMPALLY AND SECUNDERABAD ZONES AND HEAD OFFICE CASES)	SANGAREDD Y SR notice sent through DJ Sangareddy district and by RPAD not yet returned.

31	CC/137/2025 IA 1/2025(Leave Petition)	N. Vishal Singh Vs K. Ilambarthi	C PRAVEEN	G MADHUSUDHAN REDDY (SC FOR GHMC SERILINGAMPALLY AND SECUNDERABAD ZONES AND HEAD OFFICE CASES) (R3)	RANGA REDDY R 1 notice served. RR 2 and 3 notice sent through Chief Judge, City Civil Court, Hyderabad by special messenger and by RPAD not yet returned.
32	CC/138/2025 IA 1/2026(Direction Petition)	Putta Jahangir Vs Sri K. Ilambarithi	K KRISHNA MOHAN		RANGA REDDY R 1 notice served. R 2 notice sent through DJ, Rangareddy district and by RPAD not yet returned.
33	CC/674/2025	B. Rajnikanth Vs Smt. Jackie Sulthana	M SALEEM		HYDERABAD
34	CC/677/2025	Smt. Puvvadi Anasuya Vs Sri K. Ilambarithi, I.A.S.	M VIDYASAGAR	SINGIREDDY RAVINDER REDDY (SC FOR PEDDAMBERPET IBRAHIMPATNAM JAIPALLY AND MEERPET MUNICIPALITIES)	RANGA REDDY
35	CC/706/2025 IA 1/2025(Leave Petition)	Potluri Venkateswara Rao Vs Sri M. Dana Kishore	I RAMANA REDDY	MIDDE ARUN KUMAR (SC FOR GHMC) (R3)	HYDERABAD